

DIVISION BENCH

**P-103**

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>MIKROS KOSMOS PRIVATE LIMITED VS SHREE SHYAM BEARINGS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms.Madhuri Pandey, PCS

] For the Financial Creditor

**ORDER**

1. Ld. Authorized Representative for the Financial Creditor present.
2. Post this matter on **10/06/2024**.

**Court Officer**